

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3212
ANSWERED ON:15.03.2011
PRISONERS CONVICTED UNDER TADA
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of prisoners lodged in various jails convicted under TADA alongwith the number of prisoners who have been sentenced to life imprisonment during each of the last three years and the current year, State-wise; and

(b) the total number of prisoners released after serving fourteen years jail term for good conduct alongwith the total number of applications pending for release of prisoners during the said period, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPALLY RAMACHANDARN)

(a) to (b): the information regarding TADA cases pertaining to State Governments is not centrally maintained in the Ministry of Home Affairs. However, a statement based on the information received from various State Governments during the year 2010 regarding number of persons in jails convicted under TADA; number of persons sentenced to life imprisonment; number of prisoners released after serving fourteen years jail term; and number of application pending for release of prisoners is annexed.